BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P (I.B) No.406/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03rd November 2017, 10.30 A.M

Name of the Company Under Section		Hada Textile Industries Ltd IBC		
١.	Rajosh	Bohna	philippe	81/-
2.	fares	for . The	1,	3/11/11
3,	SwiT	SANKARKOLE	y apport pmy WBSBOIL	3/11/17 ay Au
4.	P.D.	Muchenjee	Resp. No6	3/11/27
5-	B. D. G	Thank	Rispen I no-6	Pople
			ORDER	3/11/201

Ld. Counsel for the petitioner as well as the Ld. Counsel on behalf of WBSEDIL and respondent no. 6 are present.

Heard. Reserved for order.

(Jinan K.R.)

Member (J)

Del William Brooks

(Vijai Pratap Singh) Member (J)